

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 730 /Confdl./2019  
II-2-90/2001(Part-III)

Bilaspur, dated the 02<sup>nd</sup> July, 2019

(A) Shri Arvind Kumar Verma, Member of Higher Judicial Service and presently posted as District and Sessions Judge, Bastar at Jagdalpur is transferred and appointed as Registrar (Judicial) in the Establishment of the High Court from the date he assumes charge of his office.

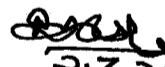
(B) Shri Santosh Sharma, Member of Higher Judicial Service and presently posted as District and Sessions Judge, Baloda-Bazar is transferred and appointed as Registrar (Selection & Appointment) in the Establishment of the High Court from the date he assumes charge of his office.

(C) Shri Santosh Kumar Tiwari, Member of Higher Judicial Service and presently posted as Additional Registrar (District Establishment) is now appointed as Additional Registrar (Judicial) in the Establishment of the High Court from the date he assumes charge of his office.

(D) Shri Pankaj Sharma, Member of Higher Judicial Service and presently posted as II Additional District and Sessions Judge, Raipur is transferred and appointed as Additional Registrar (Classification) in the Establishment of the High Court from the date he assumes charge of his office. He is also assigned the additional charge of Additional Registrar (District Establishment) in addition to his own duties till further orders.

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BY ORDER OF THE HIGH COURT

  
2.7.2019  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 731 /Confdl./2019  
II-2-90/2001(Part-III)

Bilaspur, dated the 02<sup>nd</sup> July, 2019

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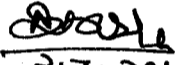
- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur for information.
- 20)(i) Shri Arvind Kumar Verma, District and Sessions Judge, Bastar at Jagdalpur,  
(ii) Shri Santosh Sharma, District and Sessions Judge, Baloda-Bazar,  
*or information and compliance. He is directed to take over charge at his new place of posting on or before 18.07.2019 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.*  
(iii) Shri Santosh Kumar Tiwari, Additional Registrar (D.E.), High Court of Chhattisgarh, Bilaspur *for information and compliance. He is directed to take over charge of his new post as soon as the present incumbent hands over charge and send his handing and taking over charge reports to the Registry.*  
(iv) Shri Pankaj Sharma, II Additional District and Sessions Judge, Raipur *for information and compliance. He is directed to take over charge at his new place of posting on or before 18.07.2019 and send his taking over charge report through the concerned District and Sessions Judge.*
- 21) District & Sessions Judge, Raipur for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/Korba/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.

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- 23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 24) Additional Registrar (Admn./ D.E./ Classification/ Judicial/ O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- 30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
27.2019  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL